

REPORT OF COMMERCIAL APPELLATE DIVISION OF THE HIGH COURT OF JHARKHAND - PENDENCY, STATUS AND NUMBER OF DISPOSAL FOR THE MONTH OF SEPTEMBER, 2018

Opening Balance	Institution during the month	Disposal during the month	Closing Balance at the end of the month
05	02 + 02*	--	09

* - Converted from Arb.Appeal

Status of each case (as on 30.09.2018):-

Sl. No.	Case Number	Status of Case (on the basis of data available in the computer)
1	COM.APPEAL/1/2018	ORDERS
2	COM.APPEAL/2/2018	LAWAZIMA - JRJ
3	COM.APPEAL/3/2018	LAWAZIMA - JRJ
4	COM.APPEAL/4/2018	Fixed for 22.10.2018
5	COM.APPEAL/5/2018	LAWAZIMA - JRJ
6	COM.APPEAL/6/2018*	ORDERS
7	COM.APPEAL/7/2018	Pending
8	COM.APPEAL/8/2018*	ORDERS
9	COM.APPEAL/9/2018	Pending

* - Converted from Arb.Appeal

Above report has been prepared on the basis of data available in the computer server.

Uttam
01/10/18

Shub
01-10-18

OK

Bina
03/10/18
M.A. & Tax Section